

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Application No. 368,404/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Sejal Glass Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	WALTER	APPLICATION	
	S. SERRAO	No. 404	
	Advocate Vinod Desai	APPLICATION NO 1180	V. Desai
	for. Bhaskar Bhelkar		
32-	Advocate Mohan Kangiz	Re Appln No - 368/404	Kangizankha
By Consent Date is taken at 27/11/2017.			

**ORDER**

**Application Nos. 368, 404/2017**

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **27.11.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**13.10.2017**

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Sd/-

**M.K. Shrawat**  
**Member (Judicial)**